

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CA (CAA) No.22/Chd/Hry/2017

In the matter of Scheme of Amalgamation between:

Planet Edu Exams Pvt.Ltd & Ors.

....Petitioners/Transferor Companies.

And

Planet Edu Network Pvt.Ltd.Petitioner/Transferee Company.

Present: Mr.Kanav Dev Sharma, Advocate with Mr.Barinder
Singh Maur, Practicing Company Secretary for the
petitioner companies.

Arguments heard. Reserved.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 21, 2017.

Ashwani